

(b) Does not arise.

(c) None of the airline operators has projected any requirement nor any provision has been made in the 8th Five year Plan

(d) There are plans to extend and modify the existing terminal building at Patna airport as part of the plan of setting up 12 model airport.

[English]

#### Clearance of Pulichintala Project in A. P.

2729. SHRI DHARMABHAI KASHAM: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Government of Andhra Pradesh has sought clearance for Pulichintala project pending; and

(b) if so, at what stage this project is pending?

THE MINISTER OF WATER RESOURCES (SHRI VADYACHARAN SHUKLA) (a) and (b). Pulichintala Project was received in Central Water Commission in October, 1985 for techno-economic appraisal. Examination of the project revealed that it was not based on detailed surveys and investigations. Also, need and justification for the project were not clearly brought out. The project was sent back to the State Government in October, 1986 for modification. As per the decision taken in a meeting of senior Technical Officers held on 28.10.1991 to review the issues holding clearance of projects, Government of Andhra Pradesh was required to send modified project report by March, 1992. However, only hydrological studies were submitted in March, 1992 for examination.

#### Chromite Deposits In Orissa

2730. SHRI GOPI NATH GAJAPATHI: Will the Minister of MINES be pleased to state:

(a) the approximate deposits of chromite in Orissa; and

(b) the steps taken by the Government for its proper exploitation?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): (a) Recoverable reserves of chromite in the State of Orissa have been assessed at 8.00 million tonnes, 37.45 million tonnes and 6.11 million tonnes in proved, probable and possible categories respectively.

(b) These are 15 reporting mines of chromite in the State. 4 charge chromite units are already under operation. One chromium metal extraction plant is also in operation.

#### Pending Power Projects of Maharashtra

2731. SHRI DHARMANNA MONDAYA SADUL: Will the Minister of POWER be pleased to state.

(a) the number of power projects of Maharashtra pending for clearance of the Union Government as on June 30, 1992;

(b) the generation and consumption of power in the State during the last three years;

(c) whether there is a wide gap between generation and consumption of power in the State; and

(d) if so, the steps taken/proposed to be taken by the Government to clear these projects?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALPNATH RAI): (a) Eight power projects of Maharashtra are pending with the Union Government for various clearance.